

(d) what steps the Central Government have taken to improve the supply position to Kerala?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) The supplies of kerosene to Kerala during the last three months were as under:—

Month	Supplies
December, 1984	17036 tonnes
January, 1985	15830 tonnes
February, 1985	15803 tonnes

(b) to (d) The Government of Kerala has recently intimated that the allocation of 13080 tonnes per month made for the months of March to June, 1985 is not sufficient to meet the State's requirement and the same should be enhanced to 16000 tonnes per month. This has been considered and an additional release of 1920 tonnes, raising the allocation for March, 1985 to 15000 tonnes, has been made.

Prices of bulk drugs

859. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Starred Question 28 given in the Rajya Sabha on the 21st January, 1985 and state:

(a) what were the prices fixed/revised of each of the bulk drugs by his Ministry which were set aside by Delhi High Court and what were their earlier prices;

(b) what are the names of the manufacturers of these drugs and their production during the last three years, year-wise as well as their captive consumption of the same period of each unit;

(c) what are the names of their formulations based on these bulk drugs and what are their present prices of each strength, each pack along with their earlier prices and revised by his Ministry;

(d) what is the annual turn over of each pack of these formulations in units during the last three years, year-wise; and

(e) what is the price per kg. of each bulk drug on which the present prices of formulations are based?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (e) Information (to the extent available) will be collected and laid on the Table of the Rajya Sabha.

Unsatisfactory performance by IDPL and HAL

860. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the performance of IDPL and HAL, is being regularly reviewed by Government Directors and his Ministry;

(b) if so, what are the reasons for the increase in losses of the two undertakings and what are the projects where investment has been made but either there is no utilisation of capacity or utilisation of capacity is only 20 per cent or so;

(c) what are the details of these projects with investments made on each, date of making the investment and percentage utilisation of capacity;

(d) whether these projects are based on imported or indigenous technology and in case of imported, the technical fee paid in each case; and

(e) what steps have been taken against those who cleared these projects and those who mooted such projects?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Government Directors participate in the Board meetings of Indian Drugs and Pharmaceuticals Limited and Hindustan Antibiotics Limited. Performance of Public Sector Undertakings are periodically monitored in the Ministry.

(b) to (e) The net loss of Indian Drugs and Pharmaceuticals Limited came down from Rs. 24.01 crores in 1982-83 to Rs. 19.43 crores in 1983-84. The net loss of Hindustan Antibiotics Limited in 1983-84 was Rs. 1.71 crores compared to a net

profit of Rs. 0.24 crore in 1982-83. This was basically because Hindustan Antibiotics Limited could not sustain the production and sales achieved during the year 1982-83.

Remaining information would be collected and will be laid on the Table of the House.

Branches of American Home Products

861. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what were the number of branches of American Home Products in India at the time of announcement of 1978 Drug Policy;

(b) what were their detailed activities and what were their investments on each branch and what are their present activities;

(c) what is their position now and since when they are having such positions;

(d) whether his Ministry has allowed the continuation of former branches of American Home Products in this country; and

(e) if so, what are the reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (e) The details regarding the branches of the American Home Products Group of Companies, operating in India as furnished by Ministry of Finance (Department of Economic Affairs) are given in the statement attached.

M/s. Geoffery Manners and M/s. Wyeth Laboratories are drug manufacturing Companies, while M/s. John Wyeth and Brother are engaged in trading activity.

Statement

Sl. No.	Name of the Company	Extent of foreign holding as on 1-1-74.	Nature of FERA directive issued	Present position regarding compliance
1	2	3	4	5
1.	Geoffrey Manners & Co. Ltd.	45%	Required to reduce non-resident interest to a level not exceeding 40%	Since complied with FERA directive.
2.	Wyeth Laboratories Limited.	74%	No directive was issued under FERA.	Company can continue with existing level of non-resident interest under FERA.
3.	John Wyeth & Brother Limited.	Branch	Can carry on existing business activities subject to conversion into an Indian Company with non-resident interest in the equity capital not exceeding 40%	Complied with the directive by forming a new company (John Wyeth (India) Ltd) with 40% non-resident equity.
4.	Wyeth (India) Pvt. Ltd	100% subsidiary of American Home Products Corporation U.S.A.	Required to wind up its affairs in India.	Pursuant to FERA orders, the company has submitted a proposal to sell its landed property to associate companies.